

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
CA(CAA)-103(PB)/2019

IN THE MATTER OF:

Vivek Portfolios Pvt. Ltd. and Vivek
Financial Creditor Focus Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 07.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

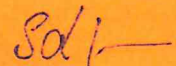
PRESENT:

For the Petitioner
For the IT Dept.

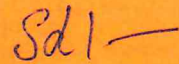
Mr. N.K. Sharma, AR
Mr. Ajit Sharma, Mr. Ashutosh Senger, Advs.

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)